

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4309

ANSWERED ON:19.04.2002

INDUSTRIES IN THE COUNTRY

BIR SING MAHATO;HARIBHAI PARTHIBHAI CHAUDHARY;KAILASH MEGHWAL;LAXMAN GILUWA;RAM TAHAL
CHOUDHARY;RATNA SINGH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of major, medium and small scale industries functioning in the country at present, State-wise;
- (b) the number of industries out of above have been established after 1998 onwards in each State;
- (c) the number of workers engaged in these industries in each State;
- (d) the number of industries closed down due to various reasons during the last three years in each State, year-wise and State-wise;
- (e) the number of workers rendered jobless as a result thereof, State-wise;
- (f) the steps taken/proposed to be taken for the revival of those closed units;
- (g) whether the Government are aware that industrialists are not interested in setting up industries in several States due to lack of infrastructural facilities;
- (h) if so, whether some State Governments have submitted proposals requesting for setting up of industries in their States so that balanced industrial development can be maintained and job opportunities may be created; and
- (i) if so, the details thereof and the response of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) to (c) A statement showing Statewise number of SSI units and non-SSI units together with workers engaged in the non-SSI units is at Annexure A. Estimated employment figure for all SSI units for the year 2000-2001 is 185.64 lakh numbers and for the year 2001-2002 it has been projected to grow to 192.23 lakh .

(d) to (e) On the basis of the information furnished by the Labour Bureau, Ministry of Labour, a statement showing the statewise details of closed units along with the number of workers affected is at Annexure B.

(f) The Government has taken a number of steps for revival of sick industrial units, which include guidelines of RBI to banks; amalgamation of sick units with healthy units; setting up of Board for Industrial and Financial Reconstruction (BIFR) under the Sick Industrial Companies (Special Provision) Act (SICA), etc.

(g) to (i) The availability of quality infrastructure is a major determinant on growth. Government has hence attached great importance to growth and development of infrastructure sectors. All major infrastructure sectors have already been opened to private investment and a number of private sector projects are being implemented in power generation, telecommunications services, ports , roads and airports.

Under the liberalized industrial policy, setting up of industries depends upon the commercial judgement of the entrepreneur, which, in turn, depends upon initiatives taken by State Governments by way of providing basic infrastructure facilities and other incentives. The Central Government supplements the effort of State Governments through schemes such as Growth Centre Scheme, Integrated Infrastructure Development Centre Scheme and other incentives.

ANNEXURE `A` REFERRED TO IN RESPECT OF THE LOK SABHA UNSTARRED QUESTION NO.4309 FOR REP 19.4.2002.

Name of State No. of non-
SSI units
set up between
August 1991

and March 2002. Employment in these industries (in Nos) No. of non-SSI units set up between January 1998 and March 2002 Cumulative total of Registered SSI Units (as on Dec.2001) (Provisional)

A & Nicobar	0	0	0	1273
Andhra Pradesh	430	68249	205	131333
Arunachal Pra	2	107	0	637
Assam	37	2986	26	26029
Bihar	17	3719	5	87621
Chhattisgarh	44	9586	13	70243
Chandigarh	4	1165	1	3094
D & N Haveli	55	6839	33	1251
Daman & Diu	60	3417	28	1845
Delhi	52	5289	4	19788
Goa	83	11584	47	6321
Gujarat	991	153354	279	189538
Haryana	388	65888	110	55303
Himachal Pra	33	5949	16	17443
Jammu & Kashmir	9	18361	2	31848
Jharkhand	36	6722	15	40324
Karnataka	200	39876	56	176157
Kerala	93	16819	32	229586
Lakshadweep	0	0	0	80
Madhya Pradesh	293	68086	84	212135
Maharashtra	963	191002	262	150094
Manipur	0	0	0	5728
Meghalaya	6	304	5	2988
Mizoram	0	0	0	4814
Nagaland	0	0	0	1498
Orissa	30	11104	14	20547
Pondicherry	36	5969	14	5132
Punjab	305	88835	101	154945
Rajasthan	317	68153	108	89568
Sikkim	0	0	0	338
Tripura	0	0	0	2126
Tamil Nadu	610	103680	208	353063
Uttar Pradesh	506	100643	183	374444
Uttaranchal	26	1898	6	34595
West Bengal	276	60173	159	153141
Location in More than One State	17	4001	4	0

Total 5919 1123758 2020 2654870

Note: Data on Non-SSI units have been compiled on the basis of Industrial Entrepreneur Memoranda which have reported implementation and Industrial Licence issued.

ANNEXURE B REFERRED TO IN RESPECT OF THE LOK SABHA UNSTARRED QUESTION NO.4309 FOR REP 19.4.2002

Statewise Break up of Units Closed down and workers affected during last three years

(Provisional)

Name of State	1999	2000	2001
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No.of Units affected	Workers affected	No.of Units affected	Workers affected	No.of Units affected	Workers affected
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Andhra Pradesh	2	114	1	60	0	0
Bihar	3	90	0	0	0	0
Goa	4	163	6	326	7	403
Gujarat	14	272	25	999	37	1223
Haryana	2	187	4	262	1	20
Karnataka	3	2237	9	624	6	214
Kerala	9	293	9	367	8	571
Madhya Pradesh	9	1552	0	0	0	0
Orissa	5	350	8	498	2	130
Punjab	51	8202	1	22	1	91
Rajasthan	5	269	4	348	0	0
Tamil Nadu	2	630	3	737	4	391
Tripura	18	139	7	104	0	0
Uttar Pradesh	13	559	31	6356	0	0
West Bengal	10	463	5	426	0	0
Chandigarh	3	75	0	0	10	150
Pondicherry	5	91	17	256	5	11
Himachal Pr	0	0	6	186	5	255
Total	158	15686	136	11571	86	3459

N.B. : `Closure` has been defined under Section 2 (cc) of the Industrial Disputes Act - 1947 as ` permanent closing down of a place of employment or part thereof`.